

The High Court of Kerala

Kochi- 682 031
Dated- 1.6.2019

Proceedings

High Court establishment- filling up of the vacancy of Registrar (Administration),
High Court- orders issued.

Read: 1. High Court Proceedings No. A8- 1266/2019 dated 19.3.2019.
2. High Court Proceedings No. A5- 21804/2017 dated 31.5.2019.

Order No.A5- 21804/2017 (2)

Sri.K.K.Mohandas (PEN 600891), Joint Registrar, High Court in the scale of pay of Rs.85000-117600 is promoted and appointed as Registrar (Administration), High Court in the scale of pay of Rs 89000-120000 with compensatory allowance of Rs.1000/- per month, forthwith, vice Sri.A.Shajahan, Registrar(Administration), High Court retired from service on superannuation on 31.5.2019 A.N. Sri.K.K.Mohandas will hand over the charge of Joint Registrar to Sri.Ealias K.Abraham, Joint Registrar and will take charge as Registrar (Administration) from Sri.A.V.Pradeepkumar who stands appointed as Registrar (Recruitment & Computerisation) as per the High Court proceedings read (2) above.

(By Order)


K. Haripal
Registrar General

To

The Officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
The Director and Additional Director, Kerala Judicial Academy, Athani.
The Deputy Director and Assistant Director, Kerala Judicial Academy, Athani.
The Joint Registrars, High Court
The Deputy Registrars, High Court
The Finance Officer, High Court.
The Protocol Officer, High Court
The Public Relations Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Assistant Registrars and Chief Librarian, High Court
The Librarian, Kerala Judicial Academy, Athani
The Court Officer to the Chief Justice, High Court
The Personal Assistant to the Chief Justice, High Court
The Private Secretaries to Judges, High Court
The Security Officer, High Court
The Superintendent (Vehicles), High Court
The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court
The Finance Wing, High Court.
The IT Section, High Court (for publishing in the High Court website)

p.t.o

The G (Accounts- I & III) Sections, High Court
All Sections, High Court.
The A1, A2, A3, A4, A6, A7, A8 & A9 seats, High Court
The Administrative Records Section, High Court
The File/Stock File

Copy Submitted to:

The Honourable Judges